

DIVISION BENCH  
COURT - I

**O-215**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/43(KB)2014  
COMP.APPL/502(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>NEXTGEN DEALERS PVT. LTD. &amp; ORS. VS THE AGARPARA CO. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Aritra Basu, Adv. : For Petitioner  
Mr. Soumabho Ghose, Adv.  
Ms. Suranjana Chatterjee, Adv.

Mr. Shaunak Mitra, Adv. : For R1  
Mr. Ram Maroo, Adv.  
Ms. Shristi Sharma, Adv.  
Mr. Patita Paban Bishwal, Adv.

Mr. Arik Banerjee, Adv. : For R1

Mr. Jishnu Saha, Sr. Adv. : For R7, 2  
Mr. Aditya Kanodia, Adv.  
Mr. Sankarsan Sarkar, Adv.  
Ms. Suparna Sardar, Adv.

Mr. Rajib Mullick, Adv. : For Respondent No. 2  
Ms. Jyoti Mondal, Adv.  
Ms. Sonia Mukherjee, Adv.

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter for arguments on **1/7/2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**